

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 9 of 2013 &
IA No.62 of 2013**

Dated : 11th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Jamshedpur Utilities & Services Co. Ltd. Appellant(s)

Versus

**Jharkhand Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Parag Mohanty

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1

ORDER

We have heard the learned counsel for the parties on the question of maintainability. On this question, both the learned counsel have filed their Written Submissions.

Order is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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